GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1463
ANSWERED ON:29.07.2015
Courses of Private Universities
Diwakar Shri Rajesh Kumar; Yadav Shri Om Prakash

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that private universities often camouflage name of the courses like flexi mode BBA etc. to confuse the prospective students; and
- (b) if so, the measures that have been adopted/contemplated by the Government for setting up of helpline in this regard?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (b): The University Grants Commission (UGC) has informed that Private Universities can award only those degrees which are specified by the UGC under Section 22 of the UGC Act, 1956. Bachelor of Business Application (BBA) is one of the specified degrees by the UGC with a tenure of three years. These Universities cannot offer courses like flexi mode BBA. Further, the Courses can be conducted by Private Universities only in regular mode at their main campuses with the approval of the concerned Statutory Council(s), wherever required.

UGC has made it clear vide notification (Specification of Degrees) dated 05.07.2014 published in the Gazette of India that any degree awarded in contravention to the UGC notification shall be deemed to be an unspecified degree and would not be recognized for the purpose of employment and higher studies. UGC has been constantly requesting Universities / higher educational institutions to abide by Notification and to award only those degrees as have been specified by UGC. In this regard, UGC has recently informed all the Vice Chancellor of the universities/higher educational institutions vide its letter D.O.No. 5-1/2014(CPP-II) dated 9th June, 2014 and No. F. 5-1/2013(CPP-II) dated 21st August, 2014 on awarding of specified degrees.